

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 271  
TO BE ANSWERED ON FEBRUARY 03, 2022**

**TARGETS FOR CONSTRUCTION OF HOUSES UNDER PMAY-U**

**NO. 271. SHRI B.Y. RAGHAVENDRA:  
SHRI ANNASAHEB SHANKAR JOLLE:  
DR. UMESH G. JADHAV:  
SHRI PRATHAP SIMHA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the total number of houses targeted to be constructed under Pradhan Mantri AwasYojana - Urban (PMAY-U) under 'Housing for all' by the year 2022;**
- (b) the number of houses constructed so far and the number of houses that are yet to be constructed as per the target in Karnataka State;**
- (c) the details of financial assistance provided under PMAY-U at present; and**
- (d) whether the Government proposes to increase the same and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

- (a): Ministry of Housing & Urban Affairs is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 for giving Central assistance to States/Union Territories (UTs) for providing all weather pucca houses to all eligible urban beneficiaries. Government of India has not fixed any target for construction of houses in a State/ UT under PMAY-U. States/Uts have undertaken a demand survey under the scheme for assessing actual demand of houses.**

**Contd..2/-**

Against validated demand of 112.24 lakh houses, 1,14,02,341 houses have been sanctioned so far under PMAY-U. Of the sanctioned houses, 92,37,907 houses have been grounded for construction of which 54,39,898 houses have been completed/delivered. All States/UTs have been advised to complete all the sanctioned projects/ houses within the stipulated timeline.

(b): Under PMAY-U, 6,93,531 houses have been sanctioned in the State of Karnataka so far. Of the sanctioned houses, 5,47,375 houses have been grounded for construction; of which 2,64,926 houses have been completed/delivered and remaining 1,46,156 houses are yet to be grounded.

(c) & (d): Central assistance provided under different verticals of PMAY-U is as under:

<b>S. No.</b>	<b>Vertical</b>	<b>Central Assistance to each beneficiary</b>
<b>1.</b>	<b>Beneficiary-led individual house construction/ enhancement (BLC)</b>	<b>₹1.50 lakh</b>
<b>2.</b>	<b>Affordable Housing in Partnership (AHP)</b>	<b>₹1.50 lakh</b>
<b>3.</b>	<b>“In-situ” Slum Redevelopment (ISSR)</b>	<b>₹ 1.00 lakh</b>
<b>4.</b>	<b>Credit Linked Subsidy Scheme (CLSS)</b>	<b>Upto ₹ 2.67 lakh</b>

No proposal to increase admissible financial assistance is under consideration of the Government.

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